

**CAUSE LIST OF THE COURT OF SRI VINAYAK  
MAYANNAVAR. PRL. CIVIL JUDGE AND JMFC., HOSAKOTE  
FOR THE DAY 24.09.2020 at 2.45 PM**

**HEARING**

1. Cr. 192/2020 HPS
2. PCR 82/2020
3. Cmis 158/2020
4. Cmis.168/2020
5. CC 1199/2019
6. EX 14/16
7. EX 15/16
8. OS 240/2017
9. OS 152/2018
10. OS 210/2020

**ISSUES**

11. OS 220/2007
12. OS 186/2019
13. OS 294/2016

**JC MATTERS**

14. Cr 67/2020 SPS
15. Cr 261/2020 HPS ✓
16. Cr 409/19 HPS.

Hosakote

Dated: - 23.09.2020

Prl. Civil Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL  
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 24.09.2020

MORNING SESSION	AFTERNOON SESSION
<b>Hearing</b>	<b>Hearing</b>
1. Crime 45/2020 NGPS	14. CC 1257/2011
2. Crime 49/2020 NGPS	15. CC 906/2015
3. Crime 86/2020 NGPS	16. OS 15/2014
4. CC 6/2017	17. OS 19/2014
5. CC 322/2017	
6. CC 780/2017	<b>Orders</b>
7. CC 1585/2017	18. OS 59/2020
8. CC 1106/2018	19. OS 221/2020
9. CC 319/2019	
10. CC 694/2019	
11. CC 1255/2019	
12. CC 1303/2019	
13. CC 1304/2019	

Hosakote

Dated: - 23.09.2020

*Girish* 23/09/2020  
Addl. Civil Judge & JMFC., Hosakote

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